Lift Irrigation Schemes

8255. Shri P. N. Solanki: Shri Brij Raj Singh Kotah:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether there are any lift irrigation schemes in the country; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes.

(b) Lift irrigation devices comprise of pumpsets, (diesel or electrical), floating pumping stations, floating barges, etc. The methods of execution of these schemes are as follows:

(i) Private Parties: Loans and subsidies are given to cultivators for the purchase of either diesel or electrical pumpsets for installation either in wells or on the banks of small rivers and streams. These pumpsets are usually of small horse power ranging between 2 to 10. The area generally irrigated by each pumpset varies from 5 to 10 acres.

(ii) Cooperative lift irrigation schemes: These schemes are executed and run by the cooperative societios. Loan assistance is given to the stive lift irrigation societies for carrying out lift irrigation from rivers and streams on cooperative basis. Technical guidance is generally given to the Cooperative societies in the selection of the suitable sites by the technical officers in the State Governments. The area irrigated from each of these schemes generally varies from 100 to 1,500 acres according to the size of the pumps used and availability of water resources.

(iii) State lift irrigation schemes: These schemes are being executed by the State Governments. In the States of West Bengal, Orissa, Assam, Bihar, U.P., Andhra Pradesh, Mysore, Kerala, etc. a large number of pumpsets have been installed on the banks of peren-

nial or semi-perinnial rivers, streams, canals etc. for lifting water for irrigation. The States of West Bengal and Orissa have also installed a large number of floating pumping stations where barges have been used. Water rates are realised from the cultivators for supply of irrigation water from these sources. In some States like Assam, Orissa, etc. these schemes are executed by the Government and after execution handed over either to the cooperative societies or to Panchayats for running; maintenance, however, is being carried out by the State Governments. The area irrigated from each of these schemes is larger than the command under the two schemes referred to earlier.

Delhi Milk Scheme Tankers

8256. Shri Ram Charan: Shri Molahu Prasad: Shri Lakhan Lal Kapoor;

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that newly purchased tankers for Delhi Milk Scheme have started leaking;

(b) if so, the reasons therefor; and

(c) the action taken against persons responsible for purchasing defective tankers?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Of the ten Road Milk Tankers recently purchased by Delhi Milk Scheme, one has developed a leak at the welded joint of the outlet pipe.

(b) The crack in the welding of the outlet pipe occurred because of a minor defect in the design of the fixture for fixing the outlet pipe. The firm has since taken action for removing the defect in all the ten tankers. Trials of tankers with modified design have not so far been completed. (c) No action has been considered necessary against persons responsible for purchasing the tankers. Part payment to the firm due against the contract has been withheld pending removal of the defect.

Overtime Allowance in Delhi Milk Scheme

8257. Shri Ram Charan: Shri Molabu Prasad: Shri Lakhan Lal Kapoor:

Will the Minister of Food and Agrieulture be pleased to state:

(a) whether it is a fact that some Officers in Delhi Milk Scheme are getting regularly overtime allowance more than their basic pay; and

(b) if so, how many such officers in the Delhi Milk Scheme are getting allowances referred to above?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes, Sir. The categories are:

Milk Drivers	15
Staff Car Driver	1
Asstt. Project Officer	1
Asstt. Chargeman	1
Store Clerk	1
Store Attendant	1
Mate	1
Fitter	1
-	22

(b) At present, 22 employees out of an establishment of approximately 1750 have been regularly getting overtime allowance more than their bass: pay.

दिल्ली-कलकत्ता राष्ट्रीय राजपथ पर झूसी के निकट गंगा पर पूल

8258- भी नागेक्वर : क्या परिवहन तवा नौवहन मंत्री यह बताने की क्रुपा करेंगे कि :

(क) दिल्ली कलकत्ता राष्ट्रीय राज-

पय पर झूसी के निकट गंगा पर पुल बनाने के कार्य में कितनी प्रगति हुई है; प्रौर

(ख) उसके कब तक पूरा हो जाने की संभावना है ?

परिवहन तथा नौवहन मन्त्रालय में उपमन्त्री (भी भक्त दर्शन) : (क) ग्रौर (ख). इस पुल के निर्माण के लिये ठेका दे दिया गया है। फर्म द्वारा प्रस्तुत इसकी डिजाइन की जांच की जा रही है। पुल की नींव की ग्रधो भूमि की घारण समता को जानने के लिए भी चांच पड़ताल की जा रही है। निर्धारित कायंकम के ग्रनुसार इस पुल के मार्च, 1971 तक तैयार होने की ग्राज्ञा है।

दिल्ली परिवहन के लिये बसें

8259. **श्रीकंवर लाल गुप्तः क्या परिवहन तथा नौवहन** मंत्री यह बताने की करेंगे कि:

(क) दिल्ली नगर निगम को इस वर्षबसेंखरीदने के लिये सरकार ने किंतनी घन राशिदी है; ग्रौर

(ख) दिल्ली नगर निगम नै कितनी बसेंखरीदी हैं ?

परिवहन तथा नौवहन मन्त्रालय में उपमन्त्री (भी भक्त वर्शन): (क) दिल्ली परिवहन संस्थान द्वारा लगभग 160 बसें खरीदने के लिये दिल्ली नगर निगम को ऋण सहायता देने के लिए इस मंत्रालय के चालू वित्तीय वर्ष के बजट में 140 लाख रुपये की राशि की व्यवस्था कर ली गई है। इस राशि में से 40 लाख दपये का ऋण दिया भी जा चुका है।

(ख) चालू वित्तीय वर्ष में मच तक संस्थान को 63 चेसीज मिली हैं इनमें से 14 चेसीज में ढाचें बने हुए हैं मौर * 79 ढांचा बनाने वालों के पास हैं।

रूस से कृषि उपकरण का झायात

8260. भी गं० च० बीसितः क्या बाख तथा इति मंत्री यह बताने की कृपा